

**Government of Jammu and Kashmir,  
Civil Secretariat, Revenue Department.**

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**Notification  
Srinagar, the 20<sup>th</sup> August, 2017**

**SRO:- 354** - In exercise of powers conferred by Sub-sections (4) and (5) of section 6 of the Jammu and Kashmir Land Revenue Act, Samvat 1996 (XII of 1996), and in supersession of all previous notifications issued in this behalf, the Government hereby confer upon Mr. Shabir-Ul Hassan (KAS), Sub Divisional Magistrate Chadoora the powers of Collector Land Acquisition for Sub Division Chadoora of District Badgam.

**By order of the Government of Jammu and Kashmir**

**Sd/-**

**( Mohammad Ashraf Mir )**

**Commissioner /Secretary to Government,  
Revenue Department**

No:- Rev/LB/07/2012-1

Dated: - 28 - 08- 2017

Copy to the:-

- 1 Financial Commissioner, Revenue, J&K, Srinagar.
- 2 Divisional Commissioner, Kashmir.
- 3 Commissioner /Secretary to Government, General Administration Deptt.
- 4 Secretary to Government, Department of Law, Justice and Parliamentary Affairs  
(with 7 copies)
- 5 Deputy Commissioner Badgam.
- 6 Director, Archives, Archaeology & Museums, J&K Srinagar.
- 7 Manager Government Press, Srinagar for publication in the Govt. Gazette.
- 8 OSD to Minister for Revenue for information of the Honble Minister
- 9 Special Assistant to (MOS) Revenue for information of the Hon'ble Minister
- 10 Pvt. Secretary to Commissioner/Secretary to Government, Revenue Deptt.
- 11 I/C Website for hoisting the said notification (SRO) on official website.
- 12 . Notification / Stock file.

**MP**  
25.8.17

**( Manzoor Ahmad Parray )  
Under Secretary to Government  
Revenue Department.**